

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 7th December, 2015

No. HCM/A-03/2015-Estt(SJ)/14808 The High Court of Manipur is pleased to declare the list of Recommended Candidates and the Wait Listed Candidates for appointment to the post of "Driver" for the Subordinate Courts of Manipur as follows:

LIST OF RECOMMENDED CANDIDATES:

UR/General Category (in order of merit)			
Sl. No	Roll No.	Name of the Candidates	Category
1.	0067	LEIMAPOKPAM BIPINCHANDRA SINGH	GEN
2.	0003	SONGTHIANPAU	ST
3.	0113	THOKCHOM INAOTOMBI SINGH	GEN
4.	0199	MAHARABAM KISHORECHANDRA SINGH	SC
5.	0097	CHUNGKHAM KUMAR SINGH	GEN
6.	0058	KEILAL KEIMANG	ST
ST Category (in order of merit)			
Sl. No	Roll No.	Name of the Candidates	Category
1.	0080	NINGMI R SHIMRAY	ST
2.	0068	POUKHAM DAIMEI	ST
OBC (Meitei) Category			
Sl. No	Roll No.	Name of the Candidate	Category
1.	0207	ELANGBAM IBOSANA SINGH	OBC

WAIT LISTED CANDIDATES:

UR/General Category (in order of merit)			
Sl. No	Roll No.	Name of the Candidates	Category
1.	0070	ANGOM JITEN SINGH	GEN
2.	0066	JAYANTAKUMAR MEETEI WAIKHOM	GEN
ST Category (in order of merit)			
Sl. No	Roll No.	Name of the Candidate	Category
1.	0038	ATHAR NINGSHEN	ST
OBC (Meitei) Category			
Sl. No	Roll No.	Name of the Candidate	Category
1.	0197	HEISHNAM SOMORJIT SINGH	OBC

Contd...../-

The qualified candidates are hereby informed to see the official website of the High Court of Manipur and to follow the directions given against the names of the candidates.

Further, they are informed to join their respective place of posting by 14th December, 2015

7/12/2015
(GOLMEI GAIPHULSHILLUI)
REGISTRAR
HIGH COURT OF MANIPUR

Endt. No. HCM/ A-03/2015-Estt(SJ)/14809 - 39 Imphal, the 7th December, 2015
Copy to:-

1. The Secretary (Law), Government of Manipur.
2. The Commissioner (Vigilance), Government of Manipur.
3. The District & Sessions Judge, Thoubal.
4. The District & Sessions Judge, Imphal West
5. The District & Sessions Judge, Imphal East
6. The District & Sessions Judge, Bishnupur
7. The District & Sessions Judge, Churachandpur
8. The District & Sessions Judge, Senapati
9. The Joint Registrar (Judl & Bench)/CPC, High Court of Manipur
- He is requested to upload the above notification in the Official Website of this Registry.
10. The Joint Registrar (Admn./ PM&P), High Court of Manipur.
11. The Deputy Registrar (Judl), High Court of Manipur.
12. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
13. All the Assistant Registrars/Librarian-cum-Research Officer, High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
15. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
16. The Director, Information and Public Relation, Imphal.
- with one spare copy for favour of wide publicity as News Item.
17. The Director, Doordarshan Kendra, Imphal
- for favour of broadcasting as News Item.
18. The Assistant News Editor, AIR, Imphal
- for favour of broadcasting as News Item.
19. The Editor: ISTV Network/Impact TV, Imphal
- for favour of broadcasting as News Item.
20. The P.A. to Registrar General, High Court of Manipur.
21. **Shri Leimapokpam Bipinchandra Singh, S/o L. Subol Singh, of Nambol Sabal Leikai PO&PS Nambol, Bishnupur – 795134 – he is directed to collect offer form from the office of the District & Sessions Judge, Bishnupur on or before 10th December, 2015**
22. **Shri Songthianpau, S/o Tuanzachin of Songtal Village, Thanlon Sub-Division, Churachandpur – 795128 – he is directed to collect offer form from the office of the District & Sessions Judge, Churachandpur on or before 10th December, 2015.**

You are requested to issue necessary offer forms to the concerned qualified candidates and direct them to join their respective place of posting by 14th December, 2015.

Contd...../-

23. **Shri Thokchom Inaotombi Singh**, S/o Th. Anou Singh, of Thoudam Maning Leikai PO&PS Thoubal 795138 – *he is directed to collect offer form from the office of the District & Sessions Judge, Thoubal on or before 10th December, 2015.*
24. **Shri Maharabam Kishorechandra Singh**, S/o M. Tomcha Singh, of Awang Sekmai Mayai Leikai PO&PS Sekmai Imphal West – 795136 – *he is directed to collect offer form from the office of the District & Sessions Judge, Senapati on or before 10th December, 2015*
25. **Shri Chungkham Kumar Singh**, S/o (L) Ch. Gyaneshwor Singh, of Keishmthong Thangjam Leirak Imphal West – 795001 – *he is directed to collect offer form from the office of the District & Sessions Judge, Imphal West on or before 10th December, 2015.*
26. **Shri Keilal Keimang**, S/o (L) Chungpi keimang, of Moreh ward No. 9, ADC Road/Court Road Jatric Niwas Complex, Chandel – 795131 – *he is directed to collect offer form from the office of the District & Sessions Judge, Imphal West on or before 10th December, 2015.*
27. **Shri Ningmi R. Shimray**, S/o (L) Manawung R. Shimray, of Shangshak Village, Ukhrul – 795142 – *he is directed to collect offer form from the office of the District & Sessions Judge, Imphal East on or before 10th December, 2015.*
28. **Shri Poukham Daimei**, S/o Kathuna Daimei, of Chingmeirong Kabuikhul Imphal East PO Iamlong Imphal East – 795010 – *he is directed to collect offer form from the office of the District & Sessions Judge, Imphal West on or before 10th December, 2015.*
29. **Shri Elangbam Ibosana Singh**, S/o E. Khomei Singh, of Heirok Part – II Bazar Leikai Ward No. 9, Thoubal – 795148 – *he is directed to collect offer form from the office of the District & Sessions Judge, Churachandpur on or before 10th December, 2015.*
30. Notice Board/Guard File/Order Book
31. Concerned file.

7/12/15
REGISTRAR
HIGH COURT OF MANIPUR